

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO.664
TO BE ANSWERED ON 8TH FEBRUARY, 2019**

ALLOCATION OF 4G SPECTRUM TO BSNL

664. SHRI RITABRATA BANERJEE:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of requests from BSNL for spectrum allocation of 4G internet in the last two years;
- (b) whether Government has agreed to provide the requested spectrum and if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the employees have raised concerns of partisan conduct by Government favouring certain telecom companies and if so, the details thereof; and
- (e) the manner in which Government has responded to such concerns of employees and the actions taken/planned to resolve the crisis?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (c) Request from Bharat Sanchar Nigam Limited (BSNL) was received in Department of Telecommunications, for allocation of 5 MHz block in 2100 MHz band in all licensed service areas (LSA) except Rajasthan. In Rajasthan LSA, due to unavailability of spectrum in 2100 MHz band, BSNL has requested for allotment of 5 MHz spectrum in the 800 MHz band for rolling out its LTE services. The Department decides such matters keeping in view the relevant criteria in this regard, including the decision of the apex court.

(d) & (e) No Sir.
